## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.633/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR MEMBER (J) SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE PARTIES: Darius Soli Framroze

Vs.

Hindustan Unilever Ltd.

SECTION OF THE COMPANIES ACT: 56,58, 59

## **ORDER**

## CP No.633/56,58,59/NCLT/MB/MAH/2017

At request of the parties, list this matter on 6.3.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/

B.S.V. PRAKASH KUMAR

Member (Judicial)